

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.No.143/KB/2017

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Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company		Jayshree Nirman Limited	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. T. Patnaik, PCS

S. Patnaik

S
23/11/2017

O R D E R

Ld. Pr. CS for the petitioner is present.

Petitioner has filed List of Dates and Synopsis, which is incomplete. Petitioner is directed to file complete List of Dates and Synopsis within 7 days from today.

List on 06/12/2017.

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(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)